

DIVISION BENCH  
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/43(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

|                 |  |
|-----------------|--|
| IN THE MATTER O | <b>INCOME TAX OFFICER<br/>VS<br/>THE REGISTRAR OF COMPANIES WEST BENGAL<br/>(IN THE MATTER OF FASTSPEED MACHINERY PRIVATE LIMITED)</b> |
| UNDER SECTION   | <b>SEC 252 (1) - BY GOVERNMENT BODY</b>  |

**Appearance via video conference/physically**

For ROC, Kolkata  
Mr. M.K.Barua, DROC

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **28.08.2024**.

**Satyajit Roy  
(Court Officer)**